

meet emergency expenses from the Rural Banks have been finalised; and

(b) if so, the broad outlines thereof?

**THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):**

(a) and (b). In the initial guidelines issued by Government to Regional Rural Banks, it has been laid down that limited quantities of consumption loans may be given in suitable cases, but they should be confined to meeting contingent expenditure only for (a) educational requirements and (b) medical attention. It has also been made clear that subsistence loans given to small borrowers during the process of production need not be treated as consumption loans but as part of production loans.

**Seizure of Gold etc., by Income Tax Authorities in Rampur**

1179. **SHRIMATI SAVITRI SHYAM:** Will the Minister of FINANCE be pleased to state:

(a) whether Income Tax Authorities recovered gold and silver coins worth lakhs of rupees in the month of December, 1975 from the residence of a seller of parched grams and groundnuts in or around Rampur; and

(b) the action taken in this regard?

**THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):**

(a) No, Sir.

(b) Does not arise.

**Contracts for Export of Mica**

1180. **SHRIMATI SAVITRI SHYAM:** Will the Minister of COMMERCE be pleased to state:

(a) whether some new contracts for export of mica worth about Rs. 10

crores have been finalised with Soviet Union and some East European countries;

(b) if so, the main features of the agreements; and

(c) whether Government have a plan to enter into more such agreements in the near future with some other countries?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):**

(a) and (b). The information is as under:—

Country	Value of new Contracts
	(Rs. lakhs)
(i) U.S.S.R. . . . .	763.50
(ii) Poland . . . . .	66.94
(iii) Rumania . . . . .	48.46
(iv) G.D.R. . . . .	37.87
(v) Czechoslovakia . . . . .	19.94
<b>TOTAL</b>	<b>936.71</b>

(c) Yes, Sir.

**Filling up of vacancies for the posts of Clerks and Typists in SBI, Darbhanga**

1181. **SHRI BHOGENDRA JHA:** Will the Minister of FINANCE be pleased to state:

(a) whether with a view to filling up vacancies of 36 posts of Clerks and Typists, written and oral tests were taken by the State Bank of India (Darbhanga, Bihar) on the 18th June, 1971 and 25th February, 1972 respectively;

(b) whether out of four successful Scheduled Caste candidates, not a single person was appointed even though 22½ per cent of seats were reserved for Scheduled Caste and Scheduled Tribe candidates; and

(c) if so, the action taken against the defaulting officers and remedial measures for recruiting the Scheduled Caste candidates?

**THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):**

(a) to (c). State Bank of India has reported that a written test was held at Darbhanga for recruitment of Clerk-Typists on 18th July, 1971 after notifying vacancies to the Employment Exchanges. Out of five Scheduled Caste candidates who appeared for the written test, only one qualified after the written test, interview and typing test and was appointed.

#### **Modernisation of Textile Industry in Punjab**

1182. **SHRI RAGHUNANDAN LAL BHATIA.** Will the Minister of COMMERCE be pleased to state:

(a) whether Textile Industry in Punjab is going to be modernised soon to enable it to produce goods which will attract foreign markets, and

(b) if so, the facts thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)**

(a) and (b) The information is being collected and will be laid on the Table of the House

#### **Projects Sanctioned in Punjab by Agricultural Refinance Corporation**

1183 **SHRI RAGHUNANDAN LAL BHATIA.** Will the Minister of FINANCE be pleased to state:

(a) whether any projects have been sanctioned by the Agricultural Refinance Corporation for Punjab during 1974-75;

(b) if so, whether any financial aid was also sanctioned; and

(c) if so, the particulars thereof?

**THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):**

(a) During the Co-operative year 1974-75, the Agricultural Refinance & Development Corporation had sanctioned 15 schemes for agricultural development in Punjab.

(b) Refinance assistance to the extent of Rs 566.28 lakhs was sanctioned to the financing banks which had sponsored the above schemes

(c) The scheme-wise particulars of financial assistance as well as the commitment by Agricultural Refinance & Development Corporation are given in the attached statement.

#### **Statement**

*Schemes sanctioned during 1974-75 for Punjab by Agricultural Refinance and Development Corporation*

(Rupees in lakhs)

Purpose	Financial assistance	Refinance sanctioned
I. Minor Irrigation	597.59	478.08
II. Farm Mechanisation	55.66	41.75
III. Dairy Development	30.00	30.00
IV. Schemes sanctioned to State Co-operative Bank	18.28	16.45
<b>TOTAL</b>	<b>701.53</b>	<b>566.28</b>

#### **Supply of Yarn to Punjab for Woollen Mills**

1184 **SHRI RAGHUNANDAN LAL BHATIA.** Will the Minister of COMMERCE be pleased to state:

(a) whether any yarn has been supplied to Punjab for woollen mills during 1974-75; and

(b) whether any allocation of yarn has been made during 1974-75 to the woollen mills of the State?